

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, THE 25TH MARCH, 1977.

NOTIFICATION
INCOME-TAX

No. 1684 (F.No.261/8/77-ITJ): In exercise of the powers conferred by sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf and in ~~partial modification~~ of all previous Notifications in this regard the Central Board of Direct Taxes hereby direct that the Appellate Assistant Commissioners of Income-tax of the Ranges specified in column 2 of the Schedule below shall perform their functions in respect of all persons and incomes assessed to Income-tax or Super-tax in the Income-tax circles, Wards or Districts specified in the corresponding entry in Column 3 thereof:-

SCHEDULE

Range (1)	(2)	Income-tax Circles, Wards and Districts. (3)
1. Special Range, Lucknow.		(1. A-Ward, Circle-1, Lucknow. 2. B-Ward, Circle-1, Lucknow. 3. C-Ward, Circle-1, Lucknow. 4. A-Ward, Circle II, Lucknow (which existed upto 31.5.68 and thereafter 1.8.68 to 1.6.69 and thereafter). 5. Companies Circle, Lucknow. 6. Special Circle, Lucknow. 7. E.D. - Cum Income-tax Circle, Lucknow.
2. Lucknow Range, Lucknow.		1. Circle 1, Lucknow excluding; (i) A-Ward, Circle 1, Lucknow. (ii) B-Ward, Circle I, Lucknow. (iii) C-Ward, Circle 1, Lucknow. 2. Circle II, Lucknow (which existed upto 31.5.68 & from 1.8.68 to 1.6.69 and thereafter) excluding A-Ward. 3. Survey Circle, Lucknow. 4. Bahampur Khari. 5. Algaour. 6. Hardoi. 7. Rae Bareilly. 8. Barabanki. 9. Salary Circle, Lucknow.
3. Moradabad Range, Moradabad.		1. Moradabad.

1.	2.
4. Bareilly Range, Bareilly.	1. Bareilly Circle. 2. Mainital. 3. Balhmani. 4. Chandausi. 5. Farrukh. 6. Bahjehampur. 7. Budhaur. 8. Kachpur. 9. Almora. 10. Pilibhit. 11. M. Jibabad. 12. Balundshahar.
5. Allahabad Range, Allahabad.	1. Allahabad. 2. Mirzapur. 3. Mirzapur. 4. Mirzapur. 5. Mirzapur. 6. Mirzapur. 7. Mirzapur. 8. Mirzapur. 9. Mirzapur. 10. Mirzapur. 11. Mirzapur. 12. Mirzapur.
6. Varanasi Range, Varanasi.	1. Varanasi. 2. Jaunpur. 3. Azamgarh. 4. Ballia.
7. Gorakhpur Range, Gorakhpur.	1. Gorakhpur. 2. Basti. 3. Deoria.
8. Faizabad Range, Faizabad.	1. Faizabad. 2. Gonda. 3. Behranch. 4. Sultanpur.

Where an Income-tax Circle, Ward and District or part thereof stands transferred by this notification from one range to another range, appeals arising out of assessments made in that Income-tax Circle Ward or District or part thereof and pending immediately before the date of this notification before the Appellate Asst. Commissioner of Income-tax from whom that Income-tax circle, Ward or District or part thereof is transferred shall from the date this notification shall take effect be transferred to and dealt with by the Appellate Asstt. Commissioner of Income-tax of the range to whom the said Circle, Ward or District or part thereof is transferred.

Where all circles, wards or districts having headquarters at a particular place have been assigned to an Appellate Asstt. Commissioner he will have jurisdiction in respect of Circles, Wards and Districts at those headquarters since abolished also.

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This notification shall take effect from 4.4.77.

Sd /
(M. RAHMANI)

UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES

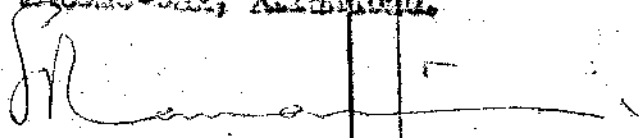
EXPLANATORY NOTE

This amendment has become necessary due to re-organisation of works amongst the Appellate Assistant Commissioners of Income-tax & on creation of a new AAC Range, Falgabad.

(The above note does not form a part of Notification but is merely intended to be clarificatory).

Copy forwarded to:-

1. The Manager, Government of India Press, New Delhi.
2. The Commissioner of Income-tax, Allahabad.



(M. RAHMANI)

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